

GOVERNMENT OF INDIA

MINISTRY OF AYUSH

LOK SABHA

UNSTARRED QUESTION NO. 831

TO BE ANSWERED ON 07.02.2025

AYUSH Wellness Centres and Hospitals

831. Shri Janardan Singh Sigriwal:

Will the Minister of AYUSH be pleased to state:

- (a) the number of AYUSH Wellness Centres/Hospitals in the country, State/UT-wise including Bihar;
- (b) whether the Government has taken/proposes to develop AYUSH Wellness Centres at district level in the country;
- (c) if so, the details thereof, State/UT-wise including Bihar;
- (d) the steps taken/proposed to be taken by the Government to promote AYUSH system of medicines among people in the country; and
- (e) the steps taken/proposed to be taken by the Government to ensure quality control of Ayurvedic medicines/herbs manufacturing in various companies in the country?

ANSWER

THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH

(SHRI PRATAPRAO JADHAV)

- (a) to (c) Public Health being the State subject, the development of AYUSH Wellness Centres at district level including Bihar in the country comes under the purview of the respective State/UT Government. However, the Ministry of Ayush is implementing the operationalization of 12500 Ayush Health and Wellness Centres presently known as Ayushman Arogya Mandir (Ayush) [AAM (Ayush)] under Ayushman Bharat as a component of the Centrally Sponsored Scheme of National Ayush Mission (NAM) by upgrading existing Ayush Dispensaries and Sub health centers through State/UT Governments. Further under NAM, as per the proposals received from State/UT Governments through their State Annual Action Plans (SAAPs), a total of 12,500 units of existing Ayush dispensaries and sub health centres have been approved to be upgraded as AAM (Ayush). As per the progress report received from States/UTs, 12253 AAM (Ayush) have been made functional till date. The State/UT wise status of approved and functional AAM (Ayush) including Bihar is furnished at Annexure.
- (d) Ministry of Ayush is implementing the Centrally Sponsored Scheme of National

AYUSH Mission (NAM) through State/UT Governments in the country and supporting their efforts for development & promotion of AYUSH systems of medicine by providing financial assistance to them under different activities including medicines and therapies as per the proposals received in their State Annual Action Plans (SAAPs).

The Mission inter-alia makes provision for the following activities: -

- (i) Operationalisation of Ayushman Arogya Mandir (Ayush) by upgrading existing Ayush dispensaries and Sub health Centres.
 - (ii) Co-location of Ayush facilities at Primary Health Centres (PHCs), Community Health Centres (CHCs) and District Hospitals (DHs).
 - (iii) Upgradation of existing standalone Government Ayush Hospitals.
 - (iv) Upgradation of existing Government/Panchayat/Government aided Ayush Dispensaries/ Construction of building for existing Ayush Dispensary (Rented/dilapidated accommodation)/ Construction of building to establish new Ayush Dispensary in the area where there are no Ayush facilities available.
 - (v) Setting up of 10/30/50 bedded Integrated Ayush Hospitals.
 - (vi) Supply of essential drugs to Government Ayush Hospitals, Government Dispensaries and Government/Government aided Teaching Institutional Ayush Hospitals.
 - (vii) Ayush Public Health Programmes.
 - (viii) Establishment of new Ayush colleges in the States where availability of Ayush teaching institutions is inadequate in Government Sector.
 - (ix) Infrastructural development of Ayush Under-Graduate Institutions and Ayush Post-Graduate Institutions/ add on PG/ Pharmacy /Para-Medical Courses.
- (e) Ministry of Ayush has implemented a Central Sector Scheme Ayush Oushadhi Gunavatta evam Utpadan Samvardhan Yojana (AOGUSY), was approved by Standing Finance Committee (SFC) on 16.03.2021. The total Budget allocation to this scheme is Rs. 122.00 crores for five years.

The objectives of the Scheme are as under:

- (i) To enhance India's manufacturing capabilities and exports of traditional medicines and health promotion products under the initiative of Atmanirbhar Bharat.
- (ii) To facilitate adequate infrastructural & technological upgradation and institutional activities in public and private sector for standardization, quality manufacturing and analytical testing of Ayush drugs & materials.
- (iii) To strengthen regulatory frameworks at Central and State level for effective quality control, safety monitoring and surveillance of misleading advertisements of Ayush drugs.
- (iv) To encourage building up synergies, collaborations and convergent approaches for promoting standards and quality of Ayush drugs & materials.

Detailed guidelines are available at:-

<https://ayush.gov.in/resources/pdf/schemes/aoushdhi.pdf>

State/UT-wise status of approved and functional Ayushman Arogya Mandir (Ayush)

Sl. No.	Name of the States/UTs	No. of Approved Ayushman Arogya Mandir (Ayush)	No. of Functional Ayushman Arogya Mandir (Ayush)
1	Andaman & Nicobar Islands	6	6
2	Andhra Pradesh	126	126
3	Arunachal Pradesh	89	89
4	Assam	500	500
5	Bihar	294	113
6	Chandigarh	12	12
7	Chhattisgarh	400	400
8	Delhi	0	0
9	Dadra & Nagar Haveli and Daman & Diu	1	1
10	Goa	100	100
11	Gujarat	365	365
12	Haryana	538	506
13	Himachal Pradesh	761	740
14	Jammu & Kashmir	523	523
15	Jharkhand	745	745
16	Karnataka	376	376
17	Kerala	700	700
18	Ladakh	0	0
19	Lakshadweep	7	7
20	Madhya Pradesh	800	800
21	Maharashtra	390	377
22	Manipur	15	15
23	Meghalaya	24	24
24	Mizoram	41	41
25	Nagaland	49	49
26	Odisha	422	422
27	Puducherry	4	4
28	Punjab	158	158
29	Rajasthan	2019	2019
30	Sikkim	18	18
31	Tamil Nadu	650	650
32	Telangana	421	421
33	Tripura	72	72
34	Uttar Pradesh	1034	1034
35	Uttarakhand	300	300
36	West Bengal	540	540
Total		12500	12253